GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:1090 ANSWERED ON:27.07.2015 Welfare/Pension Scheme for Artists

Goud Dr. Boora Narsaiah; Maadam Smt. Poonamben Hematbhai; Patil Shri Bheemrao Baswanthrao; Ram Mohan Naidu Shri Kinjarapu; Tarai Smt. Rita

Will the Minister of CULTURE be pleased to state:

GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. 1090 TO BE ANSWERED ON 27.7.2015

WELFARE/PENSION SCHEME FOR ARTISTS 1090 DR. BOORA NARSAIAH GOUD SHRIMATI RITA TARAI SHRI RAM MOHAN NAIDU KINJARAPU SHRIMATI POONAMBEN MAADAM SHRI BHEEMRAO B. PATIL

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to introduce welfare/pension scheme for the welfare of cultural artists;
- (b) if so, the details thereof;
- (c) whether any grant, pension or financial assistance / honorarium / scholarship has been granted to such artists in the country during the last three years;
- (d) if so, the details thereof, State-wise and year-wise; and
- (e) whether the Government proposes to increase the pension amount for the artists under the said scheme and if so, the details thereof?

Answer

ANSWER

MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM

AND

MINISTER OF STATE FOR CIVIL AVIATION

(Dr. MAHESH SHARMA)

- (a) No, Madam. At present there is no such proposal under consideration of the Government.
- (b) Does not arise.
- (c) Ministry of Culture is implementing "Artistes Pension Scheme and Welfare Fund" to give pension to Persons Distinguished in Letters, Arts and such other walks of Life who may be in indigent Circumstances and their Dependents. Under the Scheme, artists whose personal income (including income of the spouse) does not exceed Rs. 4,000/- per month and who are not less than 58 years of age are considered for financial assistance of Rs. 4,000/- p.m. under Central Quota and Rs. 3,500/- p.m. under Central-State Quota. The eligible artists should have made significant contribution in the field of arts, letters, etc. for being considered for financial assistance under this Scheme. The total amount of funds disbursed in the last 3 years are as under:-

(Fig. in Rs.Crore)

Year Financial assistance granted

2012-13 15.22

2013-14 15.31

2014-15 17.64

- (d) The state-wise number of beneficiaries under this scheme is given at Annexure. Year-wise total amount of funds disbursed in the last 3 years is furnished at (c) above.
- (e) No, Madam.

ANNEXURE

State-wise details of Artistes / dependents availing financial assistance under the "Artistes Pension Scheme and Welfare Fund" as on date.

SI. No. States No. of Beneficiaries

- 1. Andhra Pradesh 270
- 2. Assam 49
- 3. Bihar 46
- 4. Delhi 49
- 5. Goa 10
- 6. Gujarat 6
- 7. Haryana 31
- 8. Himachal Pradesh 6
- 9. Jammu & Kashmir 2
- 10. Jharkhand 10
- 11. Karnataka 713
- 12. Kerala 341
- 13. Madhya Pradesh 55
- 14. Maharashtra 866
- 15. Manipur 142
- 16. Meghalaya 1
- 17. Mizoram 5 18. Nagaland 3
- 19. Odisha 274
- 20. Puducherry 6
- 21. Punjab 3
- 22. Rajasthan 10
- 23. Tamil Nadu 251
- 24. Telangana 187
- 25. Tripura 1
- 26. Uttar Pradesh 260
- 27. Uttarakhand 14
- 28. West Bengal 87

Total 3698
